

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1379/2023 in CP(IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1379/2024

Present: Ld. Counsel Mr. Venumadhava Swamy for the Applicant.
Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the
Liquidator/Respondent.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi has taken service on behalf of the Liquidator. Let counter be filed by the next date of hearing. **Matter is adjourned to 12.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)